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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(1B)No.513/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th October 2017, 10.30 A.M

Name of the Company		Maldar Barrels Pvt Ltd -Vs- Pearson Drums & Barrels Pvt Ltd	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. Ratnanko Banerji

Sr. Advocate

Petitioner

Shri

26/10/17

Ms. Labanyaee Sena

Advocate

ORDER

Respondent, Jyotirmoy Bagchi
26/10/17

Ld. Counsel for the petitioner and representative of the corporate debtor Mr. Jyotirmoy Bagchi is present in Court. He filed the copy of the Board Resolution and prayed for time to file reply. Prayer is allowed. Reply may be filed within 7 days with a copy in advance to the opposite party. Thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite party.

List on 17/11/2017 for admission.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)